

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Balaji Rubber Industries Private Limited
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	D. Jayalakshmi KSR & CO	Counsel for petitioners	D. Jayalakshmi
2.	Deepa M. for B. Dhanaraj, Adv.	Counsel for respondents 6-8	Deepa M.
3.	Sandeep Kumar. for Hani Shuk. Nani Pibi Vishnu.	Counsel for respondent	Sandeep Kumar.

ORDER

Counsels representing both the parties are present and stated that there is an appeal pending before the NCLAT. They prayed time for making submissions regarding the status of the appeal. Time is extended at request. Put up on 19.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)